

Item No.53

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REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP,exemption from filing
O.T. and office report)

Date : 02/03/2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram,Adv.

For Respondent(s)

Mr. E. C. Agrawala,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos.33413-33414/2014

Respondent No. 4 has already filed the counter affidavit.

Four weeks time is given to the respondent Nos. 1, 5 and 7 to
10 to file the counter affidavit.

As per Trial Court report notice issued to the respondent Nos.
18 and 19 have been received back with remarks "Incomplete
address". Hence, learned counsel for the petitioner shall within a
period of four weeks file the fresh particulars of the said
respondents and he shall also take fresh steps for the service of
notice to them within the same period.

Respondent No.20 has been served through affixation but no one has entered appearance on his behalf.

Respondent No.17 has also been served through Trial Court but no one has entered appearance on his behalf.

Await service report of respondent Nos. 2,13,14 and 21.

Service of notice is complete on the other respondents but no one has entered appearance on their behalf.

SLP(C) No. 33415/2014

Four weeks time is given to the respondent Nos. 1,4,5 and 7 to 10 to file the counter affidavit.

As per postal remarks Respondent No.2 is reported to be dead. Learned counsel for the petitioner shall within a period of four weeks file an application for substitution to bring on record his Lrs.

Await service report of respondent No. 12.

Service of notice is complete on the other respondents but no one has entered appearance on their behalf.

List again on 10.4.2017.

(M V RAMESH)
Registrar